

¹ [*THE FIRST SCHEDULE*] Omitted by the *Employees' State Insurance (Amendment) Act, 1989* (29 of 1989), s. 46 (w.e.f. 1-2-1991).

1. Subs. by Act 44 of 1966, s. 42, for the First Schedule and Second Schedule (w.e.f. 28-1-1968).